

DIVISION BENCH
COURT - II

P-110

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/266(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

IN THE MATTER OF	ATINDRA CONSTRUCTION PRIVATE LIMITED VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Ishaan Saha, Adv.] For the Operational Creditor

Mr. Ram Maroo, Adv.]

Mr. Puspall Chakraborty, Adv.] For WBSEDCL

Ms. Amrita Panja Moullick, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Hard copy of the supplementary affidavit be furnished to the registry.
3. Two weeks' time is given to WBSEDCL to respond in the supplementary affidavit.
4. List the matter on **16.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**